

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:97
ANSWERED ON:05.08.2011
ALLOCATION OF POWER TO STATES
Kumar Shri Vishwa Mohan;Mishra Shri Govind Prasad

Will the Minister of POWER be pleased to state:

- (a) the criteria laid down for the allocation of power to various States from the unallocated share of power available at the disposal of the Union Government;
- (b) whether the allocation of power from the unallocated power of the Central Generation Stations was reduced in some of the States and diverted to other States/UTs in recent past;
- (c) if so, the details thereof along with the reasons therefor;
- (d) whether some of the State Governments have requested for additional allocation of power to meet the shortage of power in their States; and
- (e) if so, the State-wise details thereof along with the action taken by the Union Government thereon?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 97 TO BE ANSWERED IN THE LOK SABHA ON 05.08.2011 REGARDING ALLOCATION OF POWER TO STATES.

(a): The allocation of unallocated power from Central Generating Stations (CGSs), kept at the disposal of the Central Government, is reviewed and revised from time to time keeping in view the emergent and seasonal nature of the requirement, the relative power supply position, utilization of available power resources, operational and payment performance, etc.

(b) & (c): The quantum of unallocated power being limited and it being fully allocated at any point of time, the enhancement in allocation of any State/UT is feasible only by way of equivalent reduction in the allocation of other State(s)/UT(s). There is no quota fixed for any State/UT. During the last four months (April- July, 2011), following changes were made in the allocation of unallocated power of Central Generating Stations:

(i) Allocation of Bihar was increased by 80 MW on 29th April, 2011.

(ii) Keeping in view the requirement of power in the summer months and the generation pattern in the Northern States, the allocation of unallocated power of CGSs of Northern Region was revised on 3rd May, 2011 as under:

State/UT Allocation before revision (in MW)

2300-0600 hrs. 0600-1000 hrs 1000-1800 hrs. 1800-2300 hrs.

Chandigarh	56	97	70	97
Delhi	0	0	0	0
Haryana	195	125	181	125
H. P.	118	167	188	195
J & K	222	306	222	306
Punjab	104	35	111	56
Rajasthan	215	215	215	215
Uttar Pradesh	675	648	620	578
Uttarakhand	104	97	83	118

Allocation after revision (in MW)

2300-0600 hrs. 0600-1000 hrs. 1000-1800 hrs. 1800-2300 hrs.

111	97	111	125
0	0	222	0
354	348	257	299
0	0	0	0
0	181	42	209
354	348	257	299
125	14	111	97
661	634	606	578
83	70	83	83

(iii) On 20th May, 2011 the allocation of unallocated power of CGSs of Northern Region was further modified for meeting the requirement of power in Delhi during the evening peak hours (1800-2300 hrs.) as under:

State/UT	Allocation before revision (in MW)	Allocation after revision (in MW)
	1800-2300 hrs.	1800-2300 hrs.

Chandigarh	125	111
Delhi	0	222
Haryana	299	257
H. P.	0	0
J & K	209	181
Punjab	299	257
Rajasthan	97	56
Uttar Pradesh	578	536
Uttarakhand	83	70

(iv) Allocation of 4 MW of unallocated power from Kakrapar Atomic Power Station to Heavy Water Plant (Hazira) was reduced on their request and was provided to Daman & Diu on 3rd June, 2011.

(d) & (e) : As most of the States and UTs in the country have been facing shortage of power, various States/UTs request for additional allocation of unallocated power of CGSs from time to time. The quantum of unallocated power in the CGSs being limited, it can only supplement the power available from other sources. The cumulative demand preferred by the States/UTs is invariably more than the unallocated power available. However, the entire unallocated power of Central Generating Stations remaining allocated to the States/UTs, allocation of unallocated power to the States / UTs to the extent of their request is, therefore, not feasible many a times.